

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 160/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Pragna Ravindra Shah  
V/s.  
Arihant Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Ishita Shah s/b. M.A. Shukla for Petitioner. Advocate		Shah
	Ms K.C. Nidhai for respondent		Nidhai

**ORDER**

**C.P. No. 160/I&BP/NCLT/MB/MAH/2017**

1. The Learned Counsel of both the sides are present.
2. The Learned Counsel for the Petitioner has stated that the requirements of the I&BP Code have not yet been completed. Seeking time. Granted.
3. The Learned Counsel for the Respondent appeared and seeking time to place the documents in defense. Time granted.
4. Let this C.P. be fixed for hearing on **30<sup>th</sup> June, 2017**.

Dated: **12.06.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**